

Petition(s) for Special Leave to Appeal (C) No(s). 17402/2010
(Arising out of impugned final judgment and order dated
06/05/2010 in LPA No. 678/2010 in SCA No. 10797/2009 passed by
the High Court Of Gujarat At Ahmedabad)

M.C.METAL(P) LTD.

Petitioner(s)

VERSUS

DISTRICT COLLECTOR ,AHMEDABAD & ORS. Respondent(s)
(with appln. (s) for directions and exemption from filing o.t.
and permission to file addl. documents and vacation of ex-parte
stay and prayer for interim relief and office report)

WITH

SLP(C) No. 26955/2010

(With prayer for Prayer for Interim Relief and Office Report)

Date : 14/07/2014 These petitions were called on for hearing
today.

CORAM :

HON'BLE MR. JUSTICE JAGDISH SINGH KHEHAR
HON'BLE MR. JUSTICE R.K. AGRAWAL

For Petitioner(s) Ms. Arti Singh,Adv.(Not present)

Mr. Debasis Misra,Adv.(Not present)

For Respondent(s) Mr. R.P. Bhatt, Sr. Adv.
Mr. Mohit Kumar Shah ,Adv.Ms. Jesal, Adv.
for Ms. Hemantika Wahi,Adv.(Not present)

Mr. Kamendra Mishra,Adv.(Not present)

UPON hearing the counsel the Court made the following
O R D E R

The petitioner has remained unrepresented, in spite of
the fact that this case has been called out twice since morning.

The special leave petitions are dismissed for

Signature Not Verified

Digitally signed by

non-prosecution.

Parveen Kumar Chawla

Date: 2014.07.16

15:23:50 IST

Reason:

(Parveen Kr. Chawla)
Court Master

(Phoolan Wati Arora)
Assistant Registrar